

list is drawn up on the basis of the written examination and out of this the first 420 boys and 100 girls (4 times the number to be admitted) are called for the interview. Marginal adjustment is made so that all candidates securing the same marks as the last candidate among the top 420 boys/100 girls are also included in the interview list.

(b) No, Sir.

(c) Does not arise.

Development of Kashmir Wool and Silk Carpets

5166. SHRI ABDUL RASHID KABULI: Will the Minister of COMMERCE be pleased to state:

(a) which of the following Export Promotion Councils is responsible for the export development of Kashmir silk and Kashmir wool carpets; (i) Wool and Woollen Products EPC; (ii) Carpets EPC; and (iii) Indian Silk EPC; and

(b) details of the steps taken by the concerned Export Promotion Council for development of Kashmir wool and silk carpets?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Carpet Export Promotion Council is responsible for the export development of Silk and Woollen Carpets of Kashmir.

(b) The Carpet EPC has started functioning very recently. It has undertaken registration of exporters of carpets, and is now formulating plans for export promotion.

Factories Run by HAL

5167. SHRI NAVIN RAVANI: Will the Minister of DEFENCE be pleased to state:

(a) the number of location of the factories run by Hindustan Aeronautics Limited at present;

(b) whether there is any proposal to set up any more factory in the country;

(c) if so, whether any survey has been conducted; and

(d) if so, the site selected and by when the said factory is likely to be set up?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) HAL have 5 factories in Karnataka, all functioning as the Bangalore Complex, 3 factories in Uttar Pradesh—one each at Lucknow, Kanpur and Korwa, and a factory each in Maharashtra at Nasik, Andhra Pradesh at Hyderabad and Orissa at Koraput. It has also a branch factory in West Bengal at Barrackpore.

(b) No, Sir.

(c) and (d) Does not arise.

Appointment of a full time Managing Director in N.T.C.

5168. SHRI H.N. NANJE GOWDA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the affairs of the National Textile Corporation Limited, New Delhi is being looked after by a Managing Director now on part time basis due to his having been appointed in another post under Government;

(b) if so, the facts thereof including details of losses incurred by the Corporation since the present Managing Director took over the office of Managing Director; and

(c) further action being proposed to be taken for appointment of a full time Managing Director immediately?